

of the recommendations of the Palekar Tribunal and their implementation by the Central Government;

(b) whether the national organisation of part-time correspondents "Akhil Bharatiya Patrakar Sansad" (All India Journalists' Parliament) has given any suggestions to Government for stopping the retrenchment and demanding constitution of a National Industrial Tribunal and if so, whether Government propose to constitute the same; and

(c) whether the representatives of the All India Journalists' Parliament have been included in the Tri-partite Negotiations Committee constituted to review the Palekar Tribunal Award and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Information is being collected from State Governments/Union Territory Administrations, which are the appropriate authorities to secure implementation of Central Government orders on Palekar Tribunals' recommendations and the same will be laid on the table of the House,

(b) Yes, Sir. The suggestion were not found feasible on examination.

(c) A representative of All India Patrakar Sansad has been included in the Tripartite Committee, set up to oversee the implementation of Central Government's orders on Palekar Tribunals' recommendations.

Installation of T.V. Transmitter in Lakhimpur Kheri District

2079. SHRIMATI USHA VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to instal a T.V. transmitter in district Lakhimpur Kheri situated on the border of Nepal ;

(b) if so, the time by which construction work is likely to be started there ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (c). There is no approved scheme at present to set up a TV transmitter in Kheri district. Further expansion of TV service to uncovered areas would depend on the availability of resources during future Plan periods.

Drinking water Problem in the Country

2080. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are considering allocation of adequate funds to solve the drinking water problem in the country ;

(b) if so, the total amount thereof and the amount being given to Uttar Pradesh out of it ;

(c) whether this amount is sufficient to solve the drinking water problem of the scarcity affected villages of U.P. ;

(d) if not, whether Government will consider granting more fund for this purpose ; and

(e) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Funds available for drinking water supply and sanitation sector during the Seventh Five Year Plan will be known only after the Seventh Five Year Plan is finalised.

(b) to (e). Does not arise.